

(b) whether it is a fact that the pumpsets manufactured in India are not as good as manufactured in advanced countries; and

(c) if so, what steps are being taken to improve technology to improve the quality of pumpsets manufactured in India?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) Under the Constitution 'Water' is a State subject. As such the programme for development of ground water through construction of dugwells, shallow and deep tubewells and installation of electrical and diesel pumpsets is taken up by the State Governments, wherever feasible and within their financial allocations. The programme is financed mostly through mobilisation of institutional sources and farmers own private investments.

The steps that are being taken to accelerate the programme are as under:—

1. Allocating increased public sector funds for minor irrigation programme (which includes ground water development also) from year to year.

2. Mobilisation of institutional investment to the maximum extent possible.

3. Stepping up programme of energisation of pumpsets and ensuring regular and timely supply of power.

4. Strengthening State Ground water organisations in respect of equipment for accelerating the pace of micro-level ground water investigation and development.

5. Providing subsidies to eligible small and marginal farmers for individual and community minor irrigation schemes under the Integrated Rural development programme.

6. Vigorous review and monitoring of the programme at all levels.

The drought prone area programme (DPAP) a Centrally Sponsored Programme is presently being carried out in 510 blocks in 69 districts of 13 States. The development and management of irrigation re-

sources which includes ground water development is one of the items covered under this programme. An allocation of Rs. 15 lakhs per annum per block for entire programme is made which is shared equally between the Central and the State Government.

The steps indicated above for accelerating the development of ground water are also applicable to drought prone area programme in the country.

(b) and (c) Pumpsets of good quality are being manufactured in India and are comparable to pumps being manufactured by other countries.

बस्तर जिले में वन संरक्षण नीति के कारण विकास कार्य में गतिरोध

2462. श्री लक्ष्मण कर्मा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के बस्तर जिले में नई वन संरक्षण नीति के कारण नई सड़कों, सिंचाई, टेलीफोन तथा बिजली की लाइनों जैसी सुविधाओं के विकास और विस्तार पर प्रतिबन्ध लगा दिया है तथा पेड़ों को केवल केन्द्रीय सरकार की अनुमति से ही गिराया जा सकता है; और

(ख) यदि हां, तो क्या सरकार का इस तथ्य को ध्यान में रखते हुए कि बस्तर जिले में अभी तक कोई विकास कार्य नहीं किया गया है, विकास तथा विस्तार कार्यों का अनुमोदन करने का विचार है ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) और (ख). मध्य प्रदेश सरकार से जानकारी मांगी गई है और सभा पटल पर रख दी जायेगी ।